

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, 'A' JAIPUR

श्री विजय पाल राव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 1343/JP/2019
निर्धारण वर्ष / Assessment Year : 2012-13

Sh. Lala Ram Mali Village Jaitpura, Sanganer, Jaipur	बनाम Vs.	ITO, Ward-7(2), Jaipur
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: BFKPM7052N		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Sh. P. C. Parwal (CA)
राजस्व की ओर से / Revenue by : Smt. Runi Pal (Addl. CIT)

सुनवाई की तारीख / Date of Hearing : 28/10/2021
उदघोषणा की तारीख / Date of Pronouncement: 28/10/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

The assessee has filed the present appeal against the order of Id. CIT(A), 22, Alwar dated 03.10.2019 for the assessment year 2012-13.

2. The Id A/R has stated that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has been accepted and Form 3 has been issued on 13.09.2021 by the Designated Authority and which has been received by the assessee. It was accordingly requested that the assessee may be allowed to withdraw the present appeal.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeal by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeal is dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 28/10/2021.

Sd/-

(विजय पाल राव)

(Vijay Pal Rao)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 28/10/2021

*Ganesh Kr.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Sh. Lala Ram Mali, Jaipur
2. प्रत्यर्थी / The Respondent- ITO, Ward-7(2), Jaipur
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 1343/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar